

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3777
ANSWERED ON:19.12.2005
VIGILANCE ENQUIRY AGAINST F.C.I. OFFICIALS
Hasan Chaudhary Munawwar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details regarding the vigilance enquiries conducted against the officials of Food Corporation of India (FCI) alongwith their designations particularly those posted in the Chandigarh, Delhi, Patna and Ranchi regions during the last three years along with the outcome thereof;
- (b) the details of the employees posted for the procurement of rice, wheat and sugar during the above mentioned period, region-wise; and
- (c) the number of FCI employees posted in the above regions who are qualified for the work of procurement of rice, wheat and sugar along with their designation?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): The details of vigilance inquiries conducted against officials of FCI along with designations posted in Chandigarh, Delhi, Patna and Ranchi regions during the last three years along with outcome is enclosed at Annexure.
- (b): The details of employees posted in the above mentioned regions for the procurement of rice and wheat during the last three years are as under:-

Name of Region Number of employees posted

2003 2004 2005 (Upto September)

Punjab (Chandigarh)	876	880	793
Haryana (Chandigarh)	596	567	531
Delhi	57	57	57
Patna	62	107	42
Ranchi	Nil	11	16

Sugar is not procured by FCI in these regions.

- (c): The number of FCI employees posted in the above-mentioned regions who are qualified for the work of procurement of rice and wheat is as under:

Name of Region	Number of officials qualified for the work	Designations
	Manager(QC) / Technical Assistant/ Manager(PP) Assistant Grade(PP)	Cat.II Cat.III

Punjab (Chandigarh)	2524	861	1663
Haryana (Chandigarh)	1694	666	1028

Delhi	57	38	19
Patna	58	21	37
Ranchi	18	8	10

Sugar is not procured by FCI in these regions.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 3777 DUE FOR ANSWER ON 19.12.2005 IN THE LOK SABHA.

The details regarding vigilance inquiries conducted against the officials of Food Corporation of India (FCI) along with their designation posted in the Chandigarh, Delhi, Patna and Ranchi Regions during the last three years with outcome thereof.

Punjab Region (Chandigarh)

Year	Number of officials against whom inquiry conducted M(QC)/ TAs/AG(PP)	Dismissal	Reduction in Censure/ Compulsory retired/ Recoveries made etc.	Time scale of Exonerated	Outcome#
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2003	359	203	139	100
2004	357	57	102	29
2005	399	46	73	28

(upto Sept.)

Haryana Region (Chandigarh)

Year	Number of officials against whom inquiry conducted M(QC)/ TAs/AG(PP)	Dismissal	Reduction in Censure/ Compulsory retired/ Recoveries made etc.	Time scale of Exonerated	Outcome#
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2003	41	25	8	8
2004	77	62	9	6
2005	160	97	40	23

(upto Sept.)

Delhi Region

Year	Number of officials against whom inquiry conducted M(QC)/ TAs/AG(PP)	Dismissal	Reduction in Censure/ Compulsory retired/ Recoveries made etc.	Time scale of Exonerated	Outcome#
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2003	Nil	Nil	Nil	Nil
2004	Nil	Nil	Nil	Nil

2005 Nil Nil Nil Nil

(upto Sept.)

Patna Region

Year Number of officials Outcome#
against whom inquiry Dismissal/ Reduction in Censure/
conducted M(QC)/ Compulsory retired/ time scale of Exonerated
TAs/AG(PP) Recoveries made etc. pay/withholding etc.
of increments

2003	7	Nil	Nil	4
2004	10	2	1	4
2005	16	Nil	Nil	2

(upto Sept.)

Ranchi Region

Year Number of officials Outcome#
against whom inquiry Dismissal/ Reduction in Censure/
conducted M(QC)/ Compulsory retired/ time scale of Exonerated
TAs/AG(PP) Recoveries made etc. pay/withholding etc.
of increments

2003	15	2	2	11
2004	15	6	3	6
2005	35	6	3	2

(upto Sept.)

= The figures include outcome against cases initiated in the previous year also.

Abbreviations used:

1. M (QC) Manager (Quality Control)
2. M (P&P) Manager (Procurement & Processing)
3. T.A.s Technical Assistants
4. A.G.(P.P.) Assistant Grade(Procurement & Processing)